

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Race Courses Licensing (Repeal) Ordinance, 1985 23 of 1985

[23 February 1985]

CONTENTS

- 1. Short Title And Commencement
- 2. Repeal Of Act No. Iii Of 1912

Race Courses Licensing (Repeal) Ordinance, 1985 23 of 1985

[23 February 1985]

An Ordinance to repeal the Race Courses Licensing Act, 1912 Preamble.- Whereas it is expedient to repeal the Race Courses Licensing Act, 1912 (III of 1912); Now, therefore, in pursuance of the Proclamation of the fifth day of July, 1977, read with the Laws (Continuance in Force) Order, 1977 (C.M.L.A. Order No. 1 of 1977), and the Provisional Constitution Order, 1981 (C.M.L.A. Order No. 1 of 1981), the Governor of the Punjab is pleased to make and promulgate the following Ordinance:-

1. Short Title And Commencement :-

- (1) This Ordinance may be called the Race Courses Licensing (Repeal) Ordinance, 1985.
- (2) It shall come into force at once.

2. Repeal Of Act No. Iii Of 1912 :-

The Race Courses Licensing Act, 1912 (Act No. III of 1912), is hereby repealed.